

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

10. IA(I.B.C)/1523(MB)2024  
IN  
C.P. (IB)/50(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: Xylem Integrated Solutions  
Private Limited

Section 10, 60(5) of Insolvency and Bankruptcy Code, 2016

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**ORDER**

1. Adv. Gargi Maideo a/w and Adv. Ahsan Alana appeared for the Applicant.

**IA(I.B.C)/1523(MB)2024**

2. Ld. Counsel for the Applicant submits that the Resolution Plan has been filed, the same is under scrutiny in the Registry.

3. The Registry is directed to list IA alongwith Resolution Plan on **14.05.2024** for further consideration.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**